

HIGH COURT OF ANDHRA PRADESH

MAIN CASE No.: WRIT PETITION No.3602 of 2023

PROCEEDING SHEET

S. No	DATE	ORDER	
17.	30.04.2026	<u>RC, J</u> Learned counsel for the respondents reported that there are no encroachments in the subject property. Learned counsel for the petitioner seeks time to get instructions. Post on 02.07.2026. <u>RAVI CHEEMALAPATI, J</u> MP	